

*Repealed by
the A.O. (no. 3),
1956.*

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THE VINDHYA PRADESH LEGISLATIVE ASSEMBLY
(PREVENTION OF DISQUALIFICATION) ACT, 1953

No. 28 OF 1953



[28th May, 1953]

An Act to declare certain offices of profit not to disqualify their holders for being chosen as, or for being, members of the Legislative Assembly of the State of Vindhya Pradesh.

BE it enacted by Parliament as follows:—

1. Short title and commencement.—(1) This Act may be called the Vindhya Pradesh Legislative Assembly (Prevention of Disqualification) Act, 1953.

(2) It shall be deemed to have come into force on the 26th day of April, 1952.

2. Definition.—In this Act, "District Advisory Council" means any District Advisory Council appointed under the order of the Government of Vindhya Pradesh in the General Administration Department No. 47, dated the 26th April, 1952.

3. Prevention of disqualification for membership of the Legislative Assembly of Vindhya Pradesh in certain cases.—It is hereby declared that the offices of members of any District Advisory Council shall not disqualify, and shall be deemed never to have disqualified, the holders thereof for being chosen as, or for being, members of the Legislative Assembly of the State of Vindhya Pradesh.

4. Indemnity for and removal of disqualification of certain members.—For the removal of doubts it is hereby declared that the members of the Legislative Assembly of the State of Vindhya Pradesh mentioned in the Schedule shall be deemed never to have become disqualified for being members of the said Assembly by reason only of their having held offices of members of any District Advisory Council notwithstanding any law or decision to the contrary, and their seats shall be deemed never to have become vacant on such account and they shall be, and are hereby, freed and discharged and indemnified from all penal consequences incurred by them by sitting or voting as members of the said Assembly while holding offices of members of any District Advisory Council at any time before the passing of this Act.

THE SCHEDULE

(See section 4)

- (1) Shri Brajraj Singh Tiwari.
 - (2) Shri Chandra Pratap Tiwari.
 - (3) Shri Narendra Singh.
 - (4) Shri Lal Mohammad.
 - (5) Shri Panna Lal.
 - (6) Shri Govinda Das.
 - (7) Shri Pyare Lal.
 - (8) Shri Shyam Sunder Das "Shyam".
 - (9) Shri Laxmi Narain.
 - (10) Shri Ramdas Chowdhury.
 - (11) Shri Rilli Charnakar.
 - (12) Shri Thakur Das Mishra.
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